

**IN THE HIGH COURT OF BOMBAY AT GOA PANAJI****LD-VC-CW-72-2020****Mr. Gajanan Pednekar****..... Petitioner****V e r s u s****The Secretary  
Village Panchayat of Arambol.****..... Respondent**

Shri C. Padgaokar, Advocate for the Petitioner

Shri Prasheen Lotlikar, Advocate for the Respondent no.2.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 21ST JULY, 2020.****ORDER:**

The learned counsel for the second respondent, said to be the contesting respondent, seeks two weeks time to file reply.

2. Post the matter on 4/8/2020.
3. The interim protection granted earlier stands extended till then.

**DAMA SESHADRI NAIDU, J.****AP/-**